

(23/6) (7)

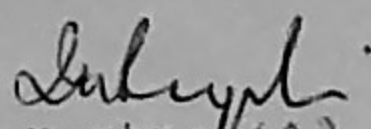
CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH: ALLAHABAD


CA No. 1322/1988

The Hon'ble Justice Mr. K. Nath, Vice Chairman

The Hon'ble Mr. I.K. Rasgotra, Member (A)

Shri Sudhir Aggarwal appeared on behalf of the applicant and states that Shri A.B. Shukla has already been promoted and the petition has become infructuous. The petition is therefore disposed of as infructuous.

  
Member (A)  
3.12.90.

  
Vice-Chairman  
3.12.90.